

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/556/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the th 18 January, 2023

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ(S) 192 dtd 10.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 17.01.2023 alongwith station leave permission from the evening of 12.01.2023 till the morning of 18.01.2023**, has been granted.

Further, the next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/557/A, dated , 18-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

P. K. S.